

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.57 - CP/7(AHM)2021

Proceedings under Section 270 r.w 271, 272 & 273 of Co.Act, 2013

IN THE MATTER OF:

Ratna Katiyal

.....Applicant

V/s

Gaurang Khetanbhai Patel & Anr

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Nidhi Ranka, Ld. Adv. for Mr. Kunjal Dalal, Ld. PCS

For the Respondent

: Mr. Prashant Patel, Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 19.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)